

**Post Shipment Export Credit**

5326. DR. T.K KALPANA DEVI : Will the Minister of FINANCE be pleased to state :

(a) whether Federation of Indian export organisations have requested for extension of time for post-shipment export credit ;

(b) if so, the details thereof ; and

(c) the reaction of Government there-to ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) The information is being collected and will be laid on the Table of the House.

**Loss in Textile Mill in Gujarat**

5327. SHRI U.H. PATEL : Will the Minister of TEXTILES be pleased to state :

(a) whether a considerable loss has been incurred by various textile mills in Gujarat during 1-1-86 to 30-11-87 due to strikes and lock outs in textile mills ;

(b) if so, the details of loss incurred by each such mills ; and

(c) the steps taken to overcome the losses ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) and (b) While it is an obvious fact that various textile mills in Gujarat must have suffered losses due to strikes and lockouts between 1.1.86 and 30.11.87, Government do not maintain accounts of such losses of individual mills.

(c) Government had constituted a Nodal Agency to evolve and manage rehabilitation packages for sick mills found by it to be potentially viable. A Textile Modernisation Fund has also been set up to finance the modernisation needs of textile mills. Further, certain norms governing the grant of working capital to textile mills facing liquidity constraints, have been relaxed temporarily.

**Occupation of Rented Building by Ministries**

5328. DR. A.K. PATEL : Will the Minister of FINANCE be pleased to state :

(a) whether various offices of Ministry and subordinate formations are housed in rented buildings in Delhi and outside Delhi ;

(a) the name and address of each such office and the monthly rent of each building occupied by these offices along with the date of occupation ;

(c) whether the Ministry proposes to shift these offices from rented buildings to Government buildings ; and

(d) if so, the steps taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) to (d) Information is being collected and will be laid on the Table of the House as soon as possible.

**Seizure of Saudi Currency at Bombay Airport**

5329. SHRI PRATAPRAO B. BHOSALE : Will the Minister of FINANCE be pleased to state :

(a) whether some Saudi Currency has been seized at Bombay airport ;

(b) if so, the details thereof ?

(c) the existing rules for number of trips to Singapore for number of foreign trips of people of India ;

(d) how the persons involved in this case travelled 16 times within two years ; and

(e) steps Government propose to take to check illegal smuggling of foreign currency ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) and (b) On 27th October, 1987, the Customs Officers at Sahar airport, Bombay intercepted one passenger Mrs. Vanitabai Chander Bablani, holding an Indian passport who had reported at the Customs counter for departure by Air Canada Flight No. 858. Examination of her suitcase led to the recovery of Saudi Riyals 72,500 equivalent to Indian Rs. 2,39,250/- hidden under cotton lining

at the bottom of the suitcase. She was arrested. Scrutiny of her passport revealed that she had made 16 trips to Singapore during the current year.

(c) and (d) There is no restriction on the number of foreign trips including trips to Singapore that an Indian passport holder can undertake.

(e) The anti-smuggling machinery has been geared up at all the international airports as also in the vulnerable areas of the coastline and the land borders to check all smuggling, including the smuggling currency. In addition close coordination is maintained with all the other agencies concerned in the prevention and detection of smuggling.

[Translation]

#### Release of Scindia Ships

5330. DR. CHINTA MOHAN :  
SHRI BALWANT SINGH  
RAMOOWALIA :

Will the Minister of FINANCE be pleased to state :

(a) whether attention of Government has been drawn to the news item captioned "Seafarers offer to free Scindia ships" appearing in the 'Hindustan Times' of 15 October, 1987 ;

(b) if so, the facts in this regard ; and

(c) the action proposed to be taken by Government in future ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) Scindia Steam Navigation Company's vessel, "Jalamayur", is reported to have returned to India. The Company is also reported to be taking steps to fix the voyage of their vessel, "Jalagopal", which has been held up at Iskendrun. One other vessel of the Company, namely "Jalavihar" has been under arrest at Ghent on account of action brought by some creditors of the company.

(c) The Company is reported to have taken steps to settle with its creditors.

[English]

#### Expansion of Urban Co-operative Banks

5331. SHRI HUSSAIN DALWAI : Will the Minister of FINANCE be pleased to state the reasons for banning further expansion of Urban Co-operative Banks ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : Reserve Bank of India (RBI) has reported that there is no ban on further expansion of Urban Co-operative Bank in the country. Under the current policy, new urban co-operative banks will be allowed in districts which are devoid of such banks and where adequate business potential exists for organisation of new urban cooperative banks.

#### Foreign Visits of Chairman of MMTC

5332. SHRI H.A. DORA : Will the Minister of COMMERCE be pleased to state :

(a) how many times the Chairman of the MMTC along with the Director (Fertiliser), visited international fertiliser conferences, seminars and meetings between January, 1984 and September, 1987 ;

(b) what was the total expenditure incurred for such foreign trips in terms of foreign exchange and Indian currency ;

(c) what were the purposes behind attending every such meeting ; and

(d) the details of deals concluded by them in such conferences along with the dates, items and value ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) Between January 1984 to September 1987, Chairman, MMTC alongwith Director (Fertiliser) visited International Fertiliser Conferences, Seminars and meeting on six occasions.

(b) The total expenditure incurred on air-fare was Rs. 3,57,210. An amount of US \$ 2690 plus French Francs 14,000 was spent on registration charges. An amount of US \$ 12500 was spent on payment of daily allowance as per rates prescribed by the Reserve Bank of India.